

## Ravinder Vs State of Haryana

**Court:** High Court Of Punjab And Haryana At Chandigarh

**Date of Decision:** Dec. 14, 2012

**Hon'ble Judges:** Naresh Kumar Sanghi, J

**Bench:** Single Bench

**Advocate:** Jai Vir Yadav, for the Appellant; YPS Malik, AAG, Haryana, for the Respondent

**Final Decision:** Dismissed

### Judgement

Naresh Kumar Sanghi, J.

Learned counsel for the petitioner prays for withdrawal of the present petition. Dismissed as withdrawn.